

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to Bidhan Sabha (name of the House)  
From Kulumbha (R) Constituency (Name of the Constituency)

I, Rajesh Kumar ~~son~~ ~~of~~ Late Dilkeshwar Ram  
aged 46 years, resident of By Chandra, Post - Bura, Thana - Dams, Dist - Anupshahar, B. No.  
(mention full postal address), I solemnly affirm and state as under:-

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by I.N.C. (Indian National Congress) (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

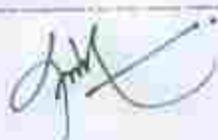
Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in Income Tax Return / in Rupees)
1.	Self	AFEPK9525J	2014-15	24,20,440
2.	Spouse-	ADTPD4987B	2014-15	177,218
3.	Dependent 1	Not Applied	Not Applied	Not Applied
4.	Dependent 2	Not Applied	Not Applied	Not Applied
5.	Dependent 3	Not Applied	Not Applied	Not Applied

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Not Applied
(b)	Name of the court, Case No. and Date of order taking cognizance :	Not Applied
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Not Applied

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted	Not Applied
(b)	Name of the Court(s), Case No. and Date(s) of order(s)	Not Applied



5) That I give below the details of my assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Shares/Determines as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	85793	35740	Zero	Zero	Zero
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1,10,000 250673 1193387 (@ 11.3.2016)	15000	Zero	Zero	Not Applicable
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	100,000	Zero	Zero	Zero	Not Applicable
(iv)	Details of Investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	278007 25000 160121 5200	Zero	Zero	Zero	Not Applicable
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Zero	Zero	Zero	Zero	Not Applicable
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Zero	Zero	Zero	Zero	Not Applicable
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 20 gm 52400	Gold - 70 gm 183540	NO	NO	Not Applicable

(v)	Any other assets such as value of Claims/Interest	Netel Group New Waterp 36.13.352.09	2000	2000	2000	Not Applied
(vi)	Gross Total value	1,31,48,419	2,34,280			

**3. Details of Immovable assets:**

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership viz also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b> Location(s) Survey number(s)	Harabhatpur Kharak - 233 - 106	Chilwila 253 106	No	No	Not Applied
	Area (Total measurement in acres)	0.320	0.320	2000	2000	Not Applied
	Whether inherited property (Yes or NO)	No	No	2000	2000	Not Applied
	Date of purchase in case of self acquired property	2003 2005	2003 2005	-	-	Not Applied
	Cost of Land (in case of purchase) at the time of purchase	330,000	280,000	2000	2000	Not Applied
	Any investment on the land by way of development, construction etc.	No	No	No	No	Not Applied
	Approximate Current market value	60,25,625	33,37,000	2000	2000	Not Applied
(ii)	<b>Non-Agricultural Land</b> Location(s) Survey number(s)	No	No	No	No	Not Applied
	Area (Total measurement in sq. ft.)	2000	2000	2000	2000	Not Applied
	Whether inherited property (Yes or NO)	2000	2000	2000	2000	Not Applied
	Date of purchase in case of self acquired property	No	No	No	No	Not Applied
	Cost of Land (in case of purchase) at the time of purchase	2000	2000	2000	2000	Not Applied
	Any investment on the land by way of development, construction etc.	No	No	No	No	Not Applied
	Approximate Current market value	2000	2000	2000	2000	Not Applied
(iii)	<b>Commercial Buildings</b> (including apartments) Location(s) Survey number(s)	No	No	No	No	Not Applied
	Build up Area (Total measurement in sq. ft.)	2000	2000	2000	2000	Not Applied

	Whether inherited property (Yes or NO)	NO	NO	NO	NO	Not Applicable
	Date of purchase in case of self acquired property	2020	2020	2020	2020	Not Applicable
	Cost of property (in case of purchase) at the time of purchase	2020	2020	2020	2020	Not Applicable
	Any investment on the property by way of development, construction etc.	NO	NO	NO	NO	Not Applicable
	Approximate Current market value	2020	2020	2020	2020	Not Applicable
(iv)	Residential Buildings (including apartments, Location(s) Survey number(s))	44-50, Pkett, BHC, Pkett, KSHR 49, Personal, Lat. Noida	2020	2020	2020	Not Applicable
	Area (Total measurement in sq. ft.)	180,400, 1182 Sq.Ft.	2020	2020	2020	Not Applicable
	Built up Area (Total measurement in sq. ft.)	180,400, 1182 Sq.Ft.	2020	2020	2020	Not Applicable
	Whether inherited property (Yes or NO)	Yes, Yes, No	2020	2020	2020	Not Applicable
	Date of purchase in case of self acquired property	17th 2016	2020	2020	2020	Not Applicable
	Cost of property (in case of purchase) at the time of purchase	4536959 (under construction)	NO	2020	2020	Not Applicable
	Any investment on the land by way of development, construction etc.	NO	NO	NO	NO	Not Applicable
	Approximate Current market value	32,000,00, 4536959				
(v)	Others (such as interest in property)	NO	NO	NO	NO	NO
(vi)	Total of Current Market Value of (i) to (v) above	9,762,584	2020	2020	2020	2020

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Allahabad Bank, Noida 2425589 car flat	NO	NO	NO	Not Applicable
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	NO	NO	NO	NO	Not Applicable

Any other liability	No.	No.	No.	Not Applicable	No.
<b>Grand total of liabilities</b>	24,60,589	2020	2020	2020	2020
(ii) <b>Government Dues:</b>					
Dues to departments dealing with government accommodation	2020	2020	2020	Not Applicable	2020
Dues to departments dealing with supply of water	2020	2020	2020	Not Applicable	2020
Dues to departments dealing with supply of electricity	2020	2020	2020	2020	2020
Dues to departments dealing with supply of telephones/mobiles	2020	2020	2020	2020	2020
Dues to departments dealing with government transport (including aircrafts and helicopters)	2020	2020	2020	2020	2020
Income Tax Dues	2020	2020	2020	2020	2020
Wealth Tax Dues	2020	2020	2020	2020	2020
Service Tax Dues	2020	2020	2020	2020	2020
Municipal /Property Tax Dues	2020	2020	2020	2020	2020
Sales Tax Dues	2020	2020	2020	2020	2020
Any other dues	2020	2020	2020	2020	2020
<b>Grand total of all Govt. dues</b>	2020	2020	2020	2020	2020

(7) Details of profession or occupation:

a. Self... *Business*

b. Spouse... *Business*

*R.H.S. Sushki - P.S.G. Bawa - 1984 Matric  
Saint Columbus College, R.U. - 1986 Inter*

(8) My educational qualification is as under:

*Saint Columbus College, Hazaribagh, R.U. - 1988 B.A.  
Saint Columbus College, Hazaribagh, R.U. - 1989 B.A.H.*

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	<i>Sh./Smt./Kum. Rajesh Kumar</i>
2.	Full postal address	<i>Vill. - Ohra, P.O. - Ohra, Ausangabad</i>
3.	Number and Name of the constituency and state	<i>222, Kutiamba (Bihar sector), Bihar</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Indian National Congress</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>Not Applicable</i>

(c) Total number of Pending cases where the court (s) have taken cognizant		Not Applied.				
5. PAN of		Yes for which last Income Tax Return filed			Not Applied	
(a) Candidate: AFZPK9525J		2014-15			2620440/-	
(b) Spouse: AOTPDH987B		2014-15			173218000	
(c) Dependents: Not Applied		Not Applied				
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Movable Asset (Total value)	13148419	234230	Not Appld	2000	Not Applied
II.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	48,66,959	2,80,000	2000	2000	Not Applied
(ii)	Approximate Current Market Price of Asset (Total Value)	117,62,584	3,53,700	2000	2000	Not Applied
7.	Liabilities					
	(i) Government dues (Total)	2000	2000	2000	2000	Not Applied
	(ii) Loans from Bank, Financial Institutions and others (Total)	24,60,539	2000	2000	2000	Not Applied
II.	Highest educational qualification:					
	Saint Columba's College, Hazratnagar, Ranchi University, -1989 - B.A (H)					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course). (Name of the School / College/ University and the year in which the course was completed.)					

### VERIFICATION

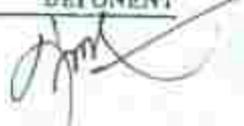
  
RAJESH KUMAR

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at: ..... this the ..... day of ..... 201.....

DEPONENT



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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Local Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

*[Handwritten signature]*